

| List Of Cases where e-payment of Court fees was made during the Month: April, 2025 |                              |                                                                    |            |                 |                         |                      |                                                                                                                          |                    |                        |                                 |                                 |
|------------------------------------------------------------------------------------|------------------------------|--------------------------------------------------------------------|------------|-----------------|-------------------------|----------------------|--------------------------------------------------------------------------------------------------------------------------|--------------------|------------------------|---------------------------------|---------------------------------|
| Sl. No.                                                                            | Court                        | District                                                           | Court Room | Case Type       | Case Number             | Date of Registration | Petitioner Name VS Respondent Name                                                                                       | Advocate           | Advocate Mobile Number | Advocate Email Id               | Date of E-payment of Court Fees |
| 1                                                                                  | Commercial Court at Alipore  | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | 1          | Misc. Arb (Com) | Misc. Arb (Com)/19/2025 | 02-04-2025           | Connaught Plaza Restaurants Private Limited Vs MERLIN PROJECTS LIMITED                                                   | KISHWAR RAHMAN     | -                      | -                               | 30-03-2025                      |
| 2                                                                                  | Commercial Court at Alipore  | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | 1          | Misc. Arb (Com) | Misc. Arb (Com)/21/2025 | 21-04-2025           | Union of India Represented by General Manager South Eastern Railway Garden Reach Vs M/s. PEW Engineering Private Limited | Md Kalam           | -                      | -                               | 17-04-2025                      |
| 3                                                                                  | Commercial Court at Alipore  | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | 1          | Misc. Arb (Com) | Misc. Arb (Com)/22/2025 | 21-04-2025           | Sajan Kumar Bhagat HUF Vs Sanjay Kumar Bhagat HUF                                                                        | Neeraj Jhunhunwala | 9830285491             | neerajjhunhunwala62@hotmail.com | 11-04-2025                      |
| 4                                                                                  | Commercial Court at Alipore  | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | 1          | MS (COM)        | MS (COM)/24/2025        | 21-04-2025           | SREI Equipment Finance Limited Vs Bhaskar Silicon Private Limited                                                        | Aditya Kanodia     | 9830031413             | info@kanodiaco.com              | 17-04-2025                      |
| 5                                                                                  | Commercial Court at Alipore  | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | 1          | Misc. Arb (Com) | Misc. Arb (Com)/13/2025 | 21-02-2025           | Debatosh Bhowmick Vs H.P. Ispat Pvt. Ltd.                                                                                | Sk Aptabuddin      | -                      | -                               | 22-04-2025                      |
| 6                                                                                  | Commercial Court at Alipore  | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | 1          | MS (COM)        | Ms (COM)/25/2025        | 28-04-2025           | Switching AVO Electro Power Limited Vs Oneindig Technologies Limited earlier Known as Oneindig Technologies Pvt. Ltd.    | Anurag Bagaria     | -                      | -                               | 03-04-2025                      |
| 7                                                                                  | Commercial court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly                          | 1          | TS (Com)        | 8/2025                  | 04-04-2025           | Rampurhat PSC Sleepers Limited Vs UNION OF INDIA                                                                         | Mr. Supriyo Gale   | 8334007766             | supriyo.gale@tetchambers.com    | 02.04.2025                      |
| 8                                                                                  | Commercial court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly                          | 1          | TS (Com)        | 9/2025                  | 05-04-2025           | Pijush Mukherjee Vs MS Joy Baba Lokenath Construction and 28 Others                                                      | Kaustav Banerjee   | 8442874641             | kaustav.banerjee.kb@gmail.com   | 02.04.2025                      |

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| 9  | Commercial court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly                                                   | 1 | MS (Com)                             | 12/2025 | 07-04-2025 | Grow Ever Steel India Private Limited Vs Bentwood Seating System Private Limited and two Others | Bodhisattya Halдар | 9830947128  | arpita@aslawyers.co.in       | 04.04.2025 |
| 10 | Commercial court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly                                                   | 1 | MS (Com)                             | 13/2025 | 08-04-2025 | Akash Agarwal Vs DD Steel and Power Limited                                                     | Urvashsi Jain      | 7003261756  | advurvashijain@gmail.com     | 07.04.2025 |
| 11 | Commercial court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly                                                   | 1 | MS (Com)                             | 14/2025 | 17-04-2025 | M/S PTCPL-TIPL CONSORTIUM Vs Hindustan Steelworks Consturction Limited                          | Mr. Aditya Mondal  | 9674649065  | adityamondal.1aw@gmail.com   | 17.04.2025 |
| 12 | Commercial court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly                                                   | 1 | MS (Com)                             | 16/2025 | 23-04-2025 | RBD TWO THOUSAND PLUS PRIVATE LIMITED Vs REGUS CITYGOLD BUSINESS CENTRE PRIVATE LIMITED         | Preetam Majumdar   | 9748053931  | preetam.majumdar@rdalegal.in | 11.04.2025 |
| 13 | Commercial court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly                                                   | 1 | MS (Com)                             | 15/2025 | 21-04-2025 | HMB ISPAT PRIVATE LIMITED Vs HINDUSTHAN STEEL TRADING CO                                        | Mr. Arnab Das      | 9830277087  | contact@daslegal.net.in      | 21.04.2025 |
| 14 | Commercial court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly                                                   | 1 | MS (Com)                             | 17/2025 | 29-04-2025 | Shyam Laminaters Pvt. Ltd. Vs Shailendra Shaw and 1 Arn.                                        | Jhilam Adhikari    | 9836138655  | jhilam007@gmail.com          | 04.04.2025 |
|    |                              |                                                                                             |   |                                      |         |            |                                                                                                 |                    |             |                              |            |
| 15 | Commercial Court at Asansol  | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1 | Title Suit (Commercial)              | 3/2025  | 09-04-2025 | Deepak Agarwal Vs Super Smelters Limited                                                        | Ramendu Agarwal    | 97980865796 | ramendulegaloptions.in       | 09-04-2025 |
| 16 | Commercial Court at Asansol  | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1 | Miscellaneous Execution (Commercial) | 1/2025  | 11-04-2025 | Bengal Shristi Infrastructure Development Limited Vs Asansol Durgapur Development Authority     | Debdutta Pahari    | 9851878530  | lucky.82@gmail               | 11-04-2025 |
| 17 | Commercial Court at Asansol  | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1 | Money Suit (Commercial)              | 8/2025  | 16-04-2025 | RAM PRASAD DAN PARTNER OF RAJLAKSHMI RICE MILL Vs Abdul Varish Abdul Varish CP                  | Tamal De           | 6294161114  | halde66@gmail.c              | 16-04-2025 |

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| 18 | Commercial Court at Asansol | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1 | Title Suit (Commercial)                                                                                                             | 4/2025            | 21-04-2025 | M/S Ramsila Rice Mill Vs M/S Sadananda Agro Foods Pvt Ltd            | Shankari Prasad Mukherjee                       | 9064410742               | shanku.muk@gmail                                           | 21-04-2025 |
| 19 | Commercial Court at Asansol | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1 | Miscellaneous Arbitration (Commercial)                                                                                              | 7/2025            | 23-04-2025 | Heritage Construction Vs M/S RSP Infra                               | Shankari Prasad Mukherjee                       | 9064410742               | shanku.muk@gmail                                           | 23-04-2025 |
| 20 | Commercial Court at Asansol | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1 | Miscellaneous Arbitration (Commercial)                                                                                              | 8/2025            | 24-04-2025 | M/S PPS International Vs Union Of India                              | KRISHNENDU UPADHYAY                             | 9153053998               | upadhyay.krish@gmail.com                                   | 24-04-2025 |
| 21 | Commercial Court at Asansol | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1 | Title Suit (Commercial)                                                                                                             | 5/2025            | 28-04-2025 | M/S VSA Infra Projects private Limited Vs Eastern Coalfields Limited | Chandrachur Chatterjee                          | 7908760905               | chandrachurcatterjee4@gmail.com                            | 28-04-2025 |
| 22 | Commercial Court at Asansol | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1 | Money Suit (Commercial)                                                                                                             | 62/2024           | 13-11-2024 | KRL SBMMPL (JV) Vs EASTERN COALFIELDS LIMITED                        | SUVODIP GHOSAL Vs Mr. Shankari Prasad Mukherjee | 9547930079 vs 9064410742 | ghosal.suvodip@gmail.com vs shanku.muk@gmail.com           | 11-04-25   |
| 23 | Commercial Court at Asansol | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1 | Title Suit (Commercial)                                                                                                             | 04/2024           | 17-05-2023 | India Power Corporation Limited Vs Eastern Coalfields Limited        | Bratin Kumar Dey Vs Debmalya Chatterjee         | 9830533209 vs 9732080210 | bratin_adv@hotmail.com vs debmalyachatterjee1979@gmail.com | 11-04-25   |
|    |                             |                                                                                             |   |                                                                                                                                     |                   |            |                                                                      |                                                 |                          |                                                            |            |
| 24 | Commercial court siliguri   | Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah  | 1 | Money suit, Title suit, Commercial civil sui, title suit, Money execution, Misc. Arb., Misc case, Arbi. Execution, Misc(Judl.) arb. | Comm Suit 03/2025 | 10-04-2025 | Deepak Agarwal Vs. Sanghvi Beauty                                    | Ajay Singhal                                    |                          |                                                            |            |

